

ITEM NO.5

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS & Anr.

Respondent(s)

IA 5/2017 - Application for substitution.

IA 14/2017- Exemption from filing O.T.

Date : 26-04-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
[IN CHAMBER]

For Appellant(s) Mr. Sunil Kumar Singh, Adv.  
Mr. Ravindra Kumar, AOR

For Respondent(s) Mr. T. N. Singh, AOR  
Mr. Vikas K. Singh

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 3<sup>rd</sup> May, 2019.

(POOJA CHOPRA)  
COURT MASTER

(RENU KAPOOR)  
BRANCH OFFICER